

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 86 of 2015 & IA-425 of 2015

Dated : 4th December, 2015

In the matter of:

Western Region Transmission (Maharashtra) Pvt. Ltd.	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **6th January, 2016.**

Court Master

rkt/vt